

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.5 - IA/591(AHM)2024  
in  
**CP(IB)/64(AHM)2021**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Vidhata Machinery Pvt Ltd.  
V/s  
Aditya Prints Pvt Ltd.

.....Applicant

.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.  
For the Respondent :

**ORDER**

**IA/591(AHM)2024**

Applicant is directed to make Suspended Management as a party in the matter.

List for further consideration on 14.05.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**